



भारतीय विधिज्ञ परिषद्
BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)
21, Rouse Avenue Institutional Area, New Delhi - 110 002

BCI:D: 97 /2015(Council)

STBC (Cir.) No. 1 /2015

January 14, 2015

To,

Secretaries of
All the State Bar Councils.

Sub : Repeal of the Certificate of Practice and Renewal Rules, 2014.

Ref.: Our letter Bar Council of India:D:5452/2014(Council), STBC(Cir.)No. 27/2014 dated 13.11.2014.

Sir,


I would like to inform you that Bar Council of India vide resolution No. 169/2014 dated 17.10.2014 had made rules namely Certificate of Practice and Renewal Rules, 2014 which was published in the Gazette of India. These rules were communicated to all the State Bar Councils vide letters and circular mentioned in the above reference with a request to implement the same.

The Council vide item No. 330/2014 reconsidered these rules once again and modified the resolution No. 169/2014.

The Council has resolved to repeal the Bar Council of India Certificate of Practice and Renewal Rules, 2014 and accordingly the rules namely "Certificate of Practice and Renewal Rules, 2014" are no more in existence.

The Council is in process of publication of some new rules namely "Bar Council of India, ^{Certificate} and Place of Practice (Verification) Rules, 2015". After the new Rules are published and come into force, the Council shall send a copy of the same to all the State Bar Councils.

Yours sincerely,


(J.K. Sharma)
Secretary